NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

3. C.P. (IB)-1874(MB)/2018

CORAM : PRESENT : SHRI M. K. SHRAWAT, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **27.07.2018**

NAME OF THE PARTIES: RNP Scaffolding & Formwork Pvt. Ltd.

**V/s.**

Ashbee Industries India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of I&B Code, 2016.

## ORDER

1. Counsel for the Petitioner is present.
2. There is no representation on side of the Corporate Debtor.
3. Counsel for the Petitioner submits that they have made some payment already.
4. Counsel for the Petitioner is directed to inform the next date of hearing to the Corporate Debtor and file proof of service.
5. List this matter on **07.08.2018**.

Sd/-

**V. NALLASENAPATHY**
Member (Technical)

Sd/-

**M. K. SHRAWAT**
Member (Judicial)

DATE-27.07.2018
/NU/